

F.No. 01(03)/Roster/CESTAT/2019
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 14.11.2019

ORDER NO. 241 of 2019

Hon'ble President is pleased to modify the roster order no. 78 of 2019 for CESTAT, Kolkata for the period **16/12/2019 to 20/12/2019** as follows:-

COURT	PERIOD	WORK ASSIGNED
Sh. S. K. Mohanty, Hon'ble Member (Judicial) and Sh. Bijay Kumar, Member (Technical)	From 16/12/2019 to 20/12/2019	Customs, Excise and Service Tax Division Bench Matters.
Sh. P. K. Choudhary, Hon'ble Member (Judicial)	From 16/12/2019 to 20/12/2019	Single Member Bench matters

Note:

1. If the Technical Member in the DB is un-available, the Judicial Member of that Bench will hear Single Member matters, as notified.
2. In the absence of Judicial Member of the Division Bench, Sh. P. K. Choudhary, Hon'ble Member (J) will be part of the DB and the Single Member matters listed before him shall stand adjourned.
3. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders".

By order,



(Bineesh Kumar K.S.)

Registrar

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Dy. Registrar